

1	2	3	4
10.	National Fellowship Scheme for SC Students	2000	2000
11.	Grant-in-Aid to Voluntary and Other Organisations working for Scheduled Castes (SCs)	50643	29459
12.	Pre-Matric Scholarship for OBC students	50.84 lakh	28:69 lakh
13.	Post-Matric Scholarship for OBC students	39.68 lakh	32.41 lakh
14.	Construction of Hostels for OBC Boys and Girls	600 seats	900 seats
15.	Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs	1820	1687
16.	National Fellowship for OBCs	1200	2200
17.	Dr. Ambedkar Post-Matric Scholarship for EBC Students	0.15 lakh	0.07 lakh
18.	Dr. Ambedkar Pre and Post-Matric Scholarship for DNT students	0.42 lakh	0.53 lakh
19.	Assistance for Skill Development of OBC/EBC/DNT.	23380	25040

Next caste-based census in the country

1904. DR. AMEE YAJNIK :

DR. L. HANUMANTHAI AH:

SHRI RAJMANI PATEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government proposes to conduct the next census in the country in the year 2022 on caste-based;

(b) if so, what are the motives of Government to have caste-based census especially for OBCs and SCs/STs in the country;

(c) whether Government has a proposal to carry out a census of OBCs in the country; and

(d) whether census for other castes is also being proposed and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA) : (a) to (d) As informed by the Registrar General of India (RG1), in Census, the castes and tribes which are specifically notified as Scheduled Castes (SCs) / Scheduled Tribes (STs) as per Presidential Order under the Constitution (Scheduled Castes) Order 1950 and the Constitution (Scheduled Tribes) Order 1950 amended from time to time are enumerated.

There is no proposal under consideration to collect data separately on OBC other than caste or tribe names of SCs/STs in the ensuing Census to be conducted in 2020-21.

Senior Citizens Welfare Fund

1905. SHRI PARTAP SINGH BAJWA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the annual report of the Senior Citizens Welfare Fund for the period 2017-18 onwards is available, if so, the details thereof and if not, the reasons therefor;

(b) the principal amount of funds available in the fund;

(c) the details of sources of revenue for the fund;

(d) whether the Ministry has mobilised resources from private sources for the fund, if so, the details thereof and if not, the reasons therefor; and

(e) the total disbursement of the fund and its expenditure reports from the year 2017 till date?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA) : (a) to (e) A "Senior Citizens' Welfare Fund (SCWF)" has been established under the Finance Act, 2015, to be utilized for such schemes for the promotion of the welfare of senior citizens, in line with the National Policy on Older Persons.

Annual Report for 2017-18 for Senior Citizens Welfare Fund is available. Annual